

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket No.9/TT/2013

Date: 28.1.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for Northern Region System Strengthening Scheme (NRSSS) -XX for Tariff block 2009-14

Sir,

I am directed to refer to your application on the above mentioned subject and to request you to furnish the following information, on affidavit, with advance copy to the respondents/ beneficiaries, latest by 28.2.2013:-

- a) Detailed justification for claiming additional RoE in view of delay of one month in commissioning the asset;
- b) Justification with documentary evidences of one month delay caused due to land acquisition;
- c) Justification for increase in length of the conductors from 25 km to 50 km and the reasons for disproportionate increase in cost of the towers steel and conductor of the line;
- d) Detailed explanation for increase in cost of Tower Steel by 480.90%, , Conductor by 125.83%, Hardware Fittings by 159.71%, Conductor & Earth wire accessories by 228.87%, for variation in line length from 2 km to 3.5 km, Design & Engineering by 6150%, Land by 592.31%, as per Form 5-B at page no. 27 of the petition;
- e) Reason for increase in cost of "Misc. civil works" (616.43 % increase) as per the Form 5B page 27;
- f) Detailed justification for increase in line length from 2 km to 3.5 km. along with relevant documents and approval of competent authority;
- g) Actual DOCO of the assets;
- h) Data for capital cost benchmarking in accordance with the commission's orders dated 27.04.2010 and 16.06.2010 benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-Stations.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)